

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-3050/2016

New Delhi, this the 07th day of September, 2016.

Hon'ble Mr. Shekhar Agarwal, Member (A)

Hon'ble Mr. Raj Vir Sharma, Member (J)

Smt. Mohini Yadav,
Aged about 67 years,
Assistant Librarian (Retd.)
W/o Sh. Raj Singh Yadav,
R/o D-298, Prashant Vihar,
Delhi-110085.

... Applicant

(By Advocate: Sh. K.D. Saini)

Versus

1. North Delhi Municipal Corporation,
Through its Addl. Commissioner,
Education department, 15th floor,
Civic Centre, Minto Road,
New Delhi-110002.

2. Assistant Director of Education (Phy.),
North Delhi Municipal Corporation,
Rohini Zone, Sector-5,
Delhi-110085.

... Respondents

ORDER (ORAL)

Hon'ble Mr. Shekhar Agarwal, Member (A)

After arguing for some time, learned counsel for the applicant has prayed for withdrawing this OA with liberty to file a better OA. Accordingly, this OA is dismissed as withdrawn with liberty as prayed.

**(Raj Vir Sharma)
Member (J)**

**(Shekhar Agarwal)
Member (A)**

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